

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF D D LEASING LIMITED

Registered Office: B-8, Mayapuri Industrial Area, Phase-I New Delhi-110064

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirers, Mr. Rajiv Gambhir, Mr. Kunal Gambhir, Mrs. Renu Chadda, Ms. Tanisha Gambhir M/s Maya Leasing & Finance Private Limited and PACs M/s D. D. Properties Pvt. Limited in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on August 17, 2010, Letter of Offer dated March 02, 2011 and Corrigendum to Public Announcement published on March 07, 2011.

1. Name of the Target Company : D D LEASING LIMITED
2. Name of Acquirers & PACs : MR. RAJIV GAMBHIR, MR. KUNAL GAMBHIR, MRS. RENU CHADDA, MS. TANISHA GAMBHIR M/S MAYA LEASING & FINANCE PRIVATE LIMITED AND PACs M/S D. D. PROPERTIES PVT. LIMITED
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES (P) LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY, MARCH 09, 2011
 - b) Date of Closure of the Offer : MONDAY, MARCH 28, 2011
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 5.00		Rs. 5.00	
2.	Shareholding of Acquirers and PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		91950	9.72	91950	9.72
3.	Shares to beacquired by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		548250	57.96	548250	57.96
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		189190	20.00	Nil	N.A
5.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs 945950.00		Nil	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer Shareholding of Acquirers & PACs (2+3+4+6)	No. of Shares	%	No. of Shares	%
		829390	87.68	640200	67.68
8.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		305750 (32.32%)	116560 (12.32%)	305750 (32.32%)	305750 (32.32%)

7. Status of the Escrow Account, whether released or not : Not yet released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

The Acquirers Mr. Rajiv Gambhir, Mr. Kunal Gambhir, Mrs. Renu Chadda, Ms. Tanisha Gambhir residing at N-56, Pancheel Park, New Delhi-110 017 and Directors of the Acquirer Company, M/s. Maya Leasing & Finance Private Limited having its Registered Office at B-8, Mayapuri Industrial Area, Phase-I, New Delhi - 110 064, and PACs M/s D. D. Properties Pvt. Limited having its Regd. Office at B-8, Mayapuri Industrial Area, Phase-I, New Delhi-110 064, accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of Acquirers & PACs



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

Tel: (011) 26472557, 26419079, 26218274 Fax: (011) 26219491

Email: dafspl@gmail.com

Contact Person: **Mr. Priyaranjan**

Place : New Delhi
Date : 06.04.2011